

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD

Allahabad : Dated this 8th day of May, 2001.  
Original Application No.95 of 2001.

CORAM :-

Hon'ble Mr. SKI Naqvi, J.M.

Bal Ram Singh Son of Late Shri Roshan Lal,  
(F.G.M.H.S. II), Resident of Village  
Rawatpur, Post Office-Karhda,  
District-Allahabad.  
(Sri S.P. Dwivedi, Advocate)

..... Applicant

Versus

1. Union of India through Secretary  
Ministry of Defence, Govt. of India,  
New Delhi-110011.
2. Chief Engineer, HQ Central Command,  
Lucknow-226002.
3. Garrison Engineer (Air Force),  
Bamrauli, Allahabad-211012.
4. Adm. Officer, HQ Commander Works Engineers,  
Air Force, Bamrauli,  
Allahabad-211012.

(Sri Satish Chaturvedi, Advocate)

..... Respondents

O R D E R (O\_r\_a\_l)

By Hon'ble Mr. SKI Naqvi, J.M.

The applicant has come up for direction to the Opp. Parties to consider him for appointment on compassionate ground because of death of his father on 01-2-1998 that while he was in the service of the respondents and was the sole bread earner of the family consisting of the applicant, his three other brothers, two daughters and a widow mother.

*[Signature]*

2. The respondents do not deny the fact with mention in the counter reply that the matter is under active <sup>the</sup> consideration before ~~that~~ Headquarters.

3. For the above, the OA is decided with the observation that the pending application of the applicant for compassionate appointment be decided within four months from the date of communication of this order. There shall be no order as to costs.

*Seela Raghuram*

Member (J)

Dube/